

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated : 2nd December, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Rahul Kinra

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani for R-1

ORDER

At the request of Mr. Pradeep Misra, learned counsel appearing for the Respondent No.1/DERC, post this Appeal for hearing for remaining arguments of the parties on **10th December, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/vt